## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	IA 100/17 in TP 74/17	Hearing		Chem Trend Chemi cals Co. Pvt Ltd Vs Falcon Tyres Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
-			

No representation for petitioner. Counsel for petitioner is absent. Petitioner is also called, absent. Objections not complied.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)